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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

Co. Appeal No. 18/252(3)/NCLT/AHM/2018

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018**

Name of the Company: Sajjad Khoja & Anr.
(Seven Days Hotel Pvt Ltd)
V/s.
ROC.

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	KHUSHBOO JAIN	PCS	Petitioner	Khushboo Jain
2.				

ORDER

Learned PCS Ms. Khushboo Jain present for Appellant. None present for ROC.

Representation of ROC received.

Heard arguments of learned PCS for Appellant.

Order reserved.

Manora
**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 27th day of February , 2018.